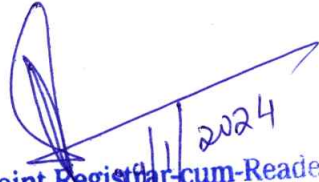


**STATEMENT SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES IN
RESPECT OF OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE
HIGH COURT OF SIKKIM FOR THE FOURTH QUARTER ENDING 2023**

Sl.No.	Name of the Court	Opening Balance as on 01/10/2023	Institution from 01/10/2023 to 31/12/2023	Disposal from 01/10/2023 to 31/12/2023	Pendency at the end of December,2023
1.	HIGH COURT OF SIKKIM	01	--	--	01




Joint Registrar-cum-Reader
High Court of Sikkim
Gangtok
2024